COURT-I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

IA NOS. 1520 & 1030 OF 2019 IN
DFR NO. 2119 OF 2019

Dated : 23rd October, 2019

Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member

In the matter of:

Uttar Pradesh Power Corporation Ltd. & Ors. ...Appellant(s)
Vs.
Uttar Pradesh Electricity Regulatory Commission & Anr. ...Respondent(s)

Counsel for the Appellant(s) : Mr. Sunil Kumar Rai
Mr. Md. Altaf Mansoor

Counsel for the Respondent(s) : Mr. C. K. Rai for R-1

Mr. Amit Kapur
Mr. Anand K. Ganesan
Ms. Swapna Seshadri
Mr. Upendra Prasad
Mr. Brij Mohan for R-2

ORDER

Heard Learned Senior Counsel Mr. Raghvendra Singh, arguing for the Appellant and Respondent No. 2 on condonation of delay application in filing the appeal.

Order is Reserved.

(S. D. Dubey)
Technical Member

(Justice Manjula Chellur)
Chairperson

kt/mkj